

Central Administrative Tribunal
Principal Bench

O.A. No. 436 of 1999

3
New Delhi, dated this the 5th April, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Vinod Kumar,
S/o Shri Kishun Dutt,
R/o Vill. Bakkarwala,
P.O. Mundka,
Delhi-110041. Applicant

(By Advocate: Shri U. Srivastava)

Versus

Government of NCT of Delhi through

1. The Secretary,
5, Sham Nath Marg,
Delhi.
2. The Director General of Home Guards &
Civil Defence,
Delhi Administration, Raja Garden,
New Delhi.
3. The Commandant,
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden,
New Delhi. Respondents

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Srivastava prays for permission to withdraw the O.A. with liberty to approach the competent legal forum. Permission is granted and the O.A. is dismissed as withdrawn.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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